

(b) to (d). Where production farms are located, it is usually sufficient, but owing to seasonal dryage of animals during summer, there is an occasional deficit which is made up by purchase from the open market. During winter the production is surplus to requirements and is disposed of to the best advantage to the State including sales to civilians.

(e) Since there are no civil dairy farms knowing that work with the same methods of production, processing, delivery and accounting as the Military Farms, no correct comparison is possible. However, almost all Military Farms are running at a profit.

BASIC EDUCATION

453. Shri Ram Dass: Will the Minister of Education be pleased to state:

(a) the number of Primary Schools, State-wise, that have been converted into Basic Schools during the years 1952-53 and 1953-54;

(b) the number of Basic Training Institutions, State-wise, for junior and senior teachers; and

(c) the amount of the subsidy that the Centre has given, State-wise, towards the expansion of Basic Education during the years 1952-53 and 1953-54 and 1954-55 upto September, 1954?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). The matter concerns the State Governments.

(c) A statement is laid on the Table of the House. [See Appendix III, annexure No. 21.]

अफीम

४५४. श्री आर० सी० शर्मा : क्या बिना मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य भारत में, १९५२ में अफीम की खेती कितनी एकड़ भूमि में की गई थी,

(ख) अफीम की खेती पर वहां के कितने परिवार निर्भर हैं ;

(ग) क्या यह सच है कि हाल में इस की खेती पर कुछ प्रतिबन्ध लगाये गये हैं ;

(घ) यदि सच है, तो इन प्रतिबन्धों का स्वरूप क्या है ;

(ङ) अफीम की खेती में काम न आने वाली जमीन का क्या उपयोग किया जायेगा, और

(च) अफीम के विस्थापित कारखानों के परिवारों की बेकारी की समस्या का क्या हल सोचा जा रहा है ?

The Deputy Minister of Finance (Shri A. C. Guha): (a) 19,994 acres were placed under opium cultivation in Madhya Bharat during 1953-54

(b) The required information is not available with the Government. 38,283 cultivators were, however, granted licences during 1953-54

(c) and (d). No new restrictions have been imposed this year except that there may be a reduction of acreage under opium cultivation. Licences are issued in accordance with certain principles which have been laid down by the Government of India and these principles have been enforced during the current season, i.e. 1954-55 (from 1-10-54 to 30-9-55).

(e) and (f). The cultivators can change over to other cash crops such as sugar cane, wheat, barley, gram, cotton etc., and as such the question of unemployment does not arise.